

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/160/2016  
NAME OF THE PETITIONER(S) : C. Giridharan & another  
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3 others  
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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AR RAMANATHAN

Counsel for Petitioner

*[Signature]*  
A. Ramanathan  
#copy

02. CS. Gopi Narayanan yadav  
counsel for R2.

**ORDER**

Mr. A.R. Ramanathan, Counsel for Petitioner present. Mr. C.S. Gopi Narayanan Yadav, representing R2 present. Counsel for Petitioner submitted that four weeks' time be granted in order to make contact with the bank for getting his personal guarantee released. At his request, time is enlarged. Put up on **28.09.2017** at **10.30 A.M.**

*[Signature]*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*[Signature]*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)